



**ARBITRATION & CONCILIATION CENTRE – BENGALURU
(DOMESTIC & INTERNATIONAL)**

(An initiative of the High Court of Karnataka)
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BENGALURU

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PRESS NOTE

Arbitration and Conciliation Centre, Bengaluru in association with Karnataka Judicial Academy, the ADR WEEK Committee and Advocates' Association, Bengaluru is organizing **BENGALURU ADR WEEK, 2024** from 24.08.2024 to 26.08.2024 at Karnataka Judicial Academy, Bengaluru, on the theme of **“EXPANDING OF HORIZON MARCHING TOWARDS WORLD CLASS ARBITRAL INSTITUTIONS”**. This program is devised to enhance the quality of Arbitration process, which is one of the best ADR Mechanism.

The Bengaluru ADR week will be inaugurated at Karnataka Judicial Academy on 24.08.2024 at 5.30 P.M. by Hon'ble Smt. Justice B.V. Nagarathna, Judge, Supreme Court of India. Hon'ble Shri Justice Aravind Kumar, Judge, Supreme Court of India, would be the key speaker. Hon'ble Shri Justice N.V. Anjaria, The Chief Justice, High Court of Karnataka would preside over the program. Hon'ble Smt. Justice Anu Sivaraman, Judge, High Court of Karnataka and Hon'ble Smt. Justice K.S.Mudagal, President of Arbitration and Conciliation Centre and Judge, Hon'ble High Court of Karnataka would be present. Shri K.Shashi

Kiran Shetty, Advocate General for the State of Karnataka, Shri Arvind Kamath, Assistance Solicitor General of India, High Court of Karnataka and Shri Vivek Subba Reddy, President Advocates' Association, Bengaluru would be the Chief Guests. The Bengaluru ADR Week would be spread over a period of 3 days and would witness 6 panel discussions and one debate session. Former Hon'ble Judges of Supreme Court, Former and Present Judges of High Court, Senior Advocates would be the panelists for the business sessions. The Judicial officers dealing with Arbitration and Conciliation Act, the Advocates and law students would be the delegates.

The Press and Media is hereby requested to give wide coverage to the program.



22/8/24

(DINESH HEGDE)
DIRECTOR
Director

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